NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
121	CP09/17	Hearing	14	Mr.Prabhu Structures Ltd

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1- Thimpol Gorige Petitioners ofthisupol Comaclicany 9448384064

PCS for petitioner is present. He undertook to file some more documents evidencing compliance of necessary rules under Section 14 of Companies Act.

At his request, case is posted to 16.06.2017.

MEMBER (J)

MEMBER (T)